

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 195 of 2016 (SZ)

Applicant (s)

Tandur Citizens Welfare Society,
Rep by its President,
Tandur, Rangareddy District

Vs.

Respondent (s)

Government of Telangana,
Rep by its Secretary,
Environment and Forest Department,
Hydrabad & 12 others.

Legal Practitioners for Applicant(s)

Mr. K.R. Nishanth

Legal practitioners for respondent(s)

Mrs.H.Yasmeen Ali for R1, R6
and R8
Mr.G.M. Syed Nurullah Sheriff
for R2
Mr.D.S.Ekambaram and
P. Jayalakshmi for R3
Mr.T.Sai Krishnan for R4
Mr. Devaraj Ashok for R5
Mr.K. Muthamil Raja for R7
M/s.Saritalal & Vijayalakshmi Rajedran
for R9
Mr. Raghul Balaji for R10 & R12
M/s. T.Velumani and
T.Mahendran for R11
M/s. T. Balaji, P.S. Ganesh &
M. Praveen Kumar for R13

Note of the Registry	Orders of the Tribunal
Order No. 9	<p>Date: 18th September, 2017</p> <p>The application is listed for final arguments</p> <p>Learned counsel appearing for the applicant and the respondents are present.</p> <p>As the Expert Member is not available, list the matter for final arguments on 01.11.2017</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>